

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

Application No. RA 81/94 in OA 833/94.

Applicant(s) Prem Sukh Maheshwari

Respondent(s) U.O.I. & Ors.

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

8.12.94

Mr. Rajdev - Brief Holder for Mr. S. D. Sharma
counsel for the applicant.

Mr. U. D. Sharma. - counsel for the respondents.

It has observed that Review Application has already been accepted on 8.11.94 by the Hon'ble Bench comprising Hon'ble Vice-Chairman and Hon'ble Mr. O. P. Sharma, Member (Admn.) and this Bench ordered that O.A. may be listed for hearing on 18.1.95.

Both the learned counsel state that similar case No. O.A. 12/87 has also fixed on 18.1.95. The same O.A. may also be listed on 18.1.95. *for hearing*

Just W.H.
Deputy Registrar.